

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/111(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

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|------------------|---|
| IN THE MATTER OF | INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF DWARKAPATI TEXTILE PRIVATE LIMITED) |
| UNDER SECTION | SEC 252 (3) - BY GOVERNMENT BODY |

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv. : For Appellant

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **29/08/2024**.

**Satyajit Roy
(Court Officer)**